Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 201 of 2010
Appeal No. 202 of 2010 and 203 of 2010

Dated: 29th August, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Reliance Infrastructure Limited .... Appellant (s)

Versus

M.E.R.C. & Ors. ..... Respondent (s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent (s) : Ms. Richa Sharma for
Mr. Buddy A. Ranganadhan

ORDER

At the request of the learned Counsel for the appellant, post the matter for **hearing on 12.09.2011.**

(Jusice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK/rkt